

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 87 OF 2017**

**Dated: 17<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>GRIDCO Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>NTPC Ltd. &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **05.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I. J. Kapoor)  
Technical Member**